

(12)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

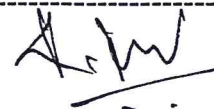
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/46/ (IB)/2017
NAME OF THE PETITIONER(S) : ZEE ENTERTAINMENT ENTERPRISES LTD
NAME OF THE RESPONDENT(S) : TANJARA TRADING PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Ganesh Kumar

PCS
respondent



S. DIWAKAR

Counsel for Petitioner



ORDER

Counsel representing both the parties are present and sought time for reporting the progress of the settlement talks between the parties. Time extended at request. Put up on 10.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)

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